

**Comprehensive Review of Internal Security Problems**

2365. DR. ALLAKI P. RAJKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a comprehensive review has been made of internal security problems being faced by some of the Southern and Central Indian States; and

(b) if so, the details of plans drawn up to help those States fight the naxalite and other related problems?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) Central Government, in consultation with the concerned States has drawn an Action Plan to fight the naxalite and related problems, which includes:

(i) Ensuring security of police stations, particularly those located in naxalite affected areas;

(ii) to have a common communication system;

(iii) set up a Control Room in each State;

(iv) Joint patrolling;

(v) launching of Area Domination Programme among the States;

(vi) Strengthening of intelligence network in affected areas in the affected States;

(vii) ensuring of training of police personnel in anti-extremist operations.

In addition, the State Governments have also been advised to give concentrated attention on the implementation of development Plans.

**Enhancement of Budgetary Provisions for Assam**

2366. SHRI PRAKANTA WARISA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that some proposals have been received by Government from Autonomous Councils of Hill areas in Assam regarding enhancement of budgetary provisions;

(b) if so, what action has been taken, so far, by Government in this regard;

(c) if not, the reasons therefor; and

(d) the effective and concrete proposals made by Government to increase the funds for developmental schemes and programmes of Autonomous Councils of

Hill Areas in the State of Assam?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (d) Information is being collected and will be laid on the Table of the House.

**Allocation of Funds for Rural Electrification**

2367. SHRI DEBABRATA BISWAS: Will the Minister of POWER be pleased to state:

(a) the funds sanctioned for rural electrification programmes for the last years 1992-93, year-wise and state-wise;

(b) Physical targets set for covering a number of villages for the last five years, year-wise and State-wise;

(c) the Government of the targets for the same period as at (a) & (b) above State-wise; and

(d) the major bottlenecks towards achieving the targets and steps proposed to remove the same?

THE MINISTER OF POWER (SHRI R. KUMARAMANGALAM): (a), to (c) A statement of physical targets and achievements of village electrification under Rural Electrification Corporation (REC) Scheme, State-wise, and Year-wise for the years 1992-93 is Government Annexure. [See Appendix 184, Annexure No. 70] A Statement of Allocation of